

2

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.896/(MAH)/2017
MA 339,340,341/2017 &
Ivn.P. No. 10,11,12,13,14/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

NAME OF THE PARTIES: Sayali S Rane
V/s.

Citrus Check Inns Ltd.

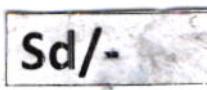
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Vishal Kanade et al Berkwood ILB Key Legal & Associates LLP	Adv for Intervenors	

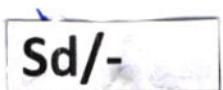
ORDER

MA No. 339, 340,341/2017 Ivn. P. No. 10,11,12,13,14 IN
CP No. 896/I&BP/NCLT/MB/MAH/2017

Since this matter has been wrongly posted in this Court instead of posting it
in Court No. 2, the parties are at liberty to take appropriate steps.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)